

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

REMINDER - I

To

The Principal District & Sessions Judge,
Anantnag/ Bandipora / Baramulla/ Ganderbal/
Jammu/ Kathua/ Kulgam/Kupwara/ Leh/ Pulwama/
Rajouri and Samba.

No.: 11056-68/3 /Sts. Dated. 02-06-2016

Sub:-Furnishing of information of pendency of Cases related to Specific
Categories as on 31-12-2015.

Sir,

In reference to this Registry's Letter No. **6158-81/Sts.**
Dated **17-05-2016** regarding the subject cited above that the
requisite information is still awaited from your side despite lapse of
more than **TEN** days.

In this connection, you are once again requested to
provide the said information to this Registry **today** positively
through return Tele-Fax No. **0194-2506639**. So, that we may able
to transmit the same to the concern quarter as desired.

The matter may be treated as **Most Urgent**.

Yours faithfully'

(Nissar Ahmad Malik)
Deputy Registrar

No. 11056-68/3 /Sts.

Dated: 02-06-2016

Copy to :-

Incharge NIC for uploading the same on the High Court official website.

Deputy Registrar